IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 1081/2016

IN THE MATTER OF:

Tathagata Bhattacharya

Applicant/Petitioner

World Consulting & Research Corporation Pvt. Ltd. (WCRC)

Respondent

Order under Section 433, 434 & 439

Order delivered on 10.10.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/Petitioner: Mr. Sanjoy Kumar Ghosh & Ms. Rupali Samanta

Ghosh, Advocates

For the Respondents:

Mr. Krishan Singhal, Advocate

ORDER

A copy of the rejoinder has been furnished to the learned counsel for the respondent/Corporate Debtor in the Court today although a copy was sent to the respondent by speed post. In the interest of justice hearing is deferred to 03.11.2017.

> (CHIEF JUSTICE M.M.KUMAR) PRESIDENT

> > (DEEPA KRISHAN) MEMBER(TECHNICAL)

10.10.2017 Vincet